

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1769/2011
M.A. No. 3373/2011

New Delhi, this the 10th day of May, 2016

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

1. P.C. Rajput,
S/o Shri Udal Singh,
Sr. Section Engineer [Sig]/Const.
North Central Railway,
Mathura.
R/o Rly. Qr. 117-B, RB-III,
Railway Colony, Mathura.

2. Amar Singh,
S/o Late Shri Chuni Lal,
Sr. Section Engineer [Sig]/Const.
North Central Railway,
Mathura.
R/o RB-II, 22-C, Rly. Colony,
Kosikalan, Mathura. .. Applicants

(By Advocate: Mrs. Meenu Mainee)

Versus

Union of India through :

1. Secretary,
[Railway Board]
Ministry of Railways,
Rail Bhawan,
New Delhi.

2. General Manager,
North Central Railway,
Allahabad.

3. Divl. Railway Manager,
North Central Railway,
Agra.

4. Director Pay Commission-II,
Railway Board,
Ministry of Railways,
Rail Bhawan,
New Delhi. .. Respondents

(By Advocate : Shri Satpal Singh)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

Learned counsel for the applicant states that she seeks to withdraw this O.A. as the applicants have not shown any interest in pursuing the matter from the last two years.

2. The O.A. is, therefore, dismissed in default for non-prosecution. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/